

(36)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 27/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/540/ (IB)/2017
NAME OF THE PETITIONER(S) : LAKSHMI VILAS BANK
NAME OF THE RESPONDENT(S) : ORCHID PHARMA LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1.	T.K. BHASKAR	Counsel for Respondent	
2.	A.G. SATHYA MURAYANA	FOR APPLICANT	

ORDER

Counsel for petitioner present. Counsel for respondent present and filed vakalat. He prayed time for filing counter. Time extended at request of respondent counsel for filing counter and hearing submissions by both the counsel. Put up on 07.08.2017 at 10.30 A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)